

1	2	3	4
MIZORAM			
43.	Teirei	3000	Main equipments supplied. Civil Work in advanced stage. Commissioning during 1998-99.
44.	Tuipanglui	3000	-do-
45.	Kau-Tlabung	3000	-do-
NAGALAND			
46.	Horangki	1500	Main equipments supplied. Civil Work in advanced stage. Commissioning during 1998-99.
47.	Telangsao	600	Main equipments supplied. Civil Work in progress. Commissioning during 1998-99.
TRIPURA			
48.	Saikerbari	100	Orders for Civil works E&M equip. to be placed. Commissioning by 2000-01.
TOTAL		53950	

Slaughter Houses

2198. SHRI ANANT KUMAR HEGDE : Will the PRIME MINISTER be pleased to state:

(a) the details of slaughter houses operating in the National Capital Region of Delhi; and

(b) the measures taken by the Government to prevent unauthorised slaughtering of animals in different parts of the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) Municipal Corporation of Delhi is operating one registered slaughter House at Idgah, Delhi.

(b) Slaughter of animals is a state subject under the control of local bodies. For prevention of unauthorised slaughtering, raids and other measures are taken by the local bodies. The state Governments have been informed to prevent unauthorised slaughter.

A Centrally sponsored scheme "Improvement/ Modernisation of Slaughter Houses" is being implemented by this Ministry to provide hygienic slaughter facilities and prevention of unauthorised slaughter of animals.

North Eastern Council

2199. KUMARI MAMATA BANERJEE : Will the PRIME MINISTER be pleased to state:

(a) whether North Eastern Council (NEC) is being revamped; and

(b) if so, the details of the proposals taken up for speedy development of North Eastern States including Sikkim and special Budgetary provisions, if any, being made from Central Pool?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) A decision 'in principle' has been taken by the Government to restructure the NEC on the following lines:—

(i) Deputy Chairman, Planning Commission will be the Chairman of the NEC; (ii) NEC will have greater involvement and coordination with the Planning Commission and it will function exclusively for the development of the North-East and will have no security functions; and (iii) Sikkim will be brought within the ambit of the NEC.

(b) The steps taken by the Government for speedy development of North Eastern States and Sikkim include, inter-alia, adoption of a "Project Approach" with an accent on completion of priority to on-going projects to be identified in consultation with the State Governments and the North Eastern Council (NEC) and creation of a non-

lapsable Central Pool of resources by utilising the unspent balance out of 10% of the budget allocations earmarked by the concerned Central Ministries for the North-East.

Diseases Due to Nuclear Test

2200. SHRI RAMKRISHNA BABA PATIL : Will the PRIME MINISTER be pleased to state:

(a) whether the villagers of Pokharan area have started complaints of excessive bleeding from their nose, skin and eyes just after five days of nuclear test;

(b) if so, the details thereof; and

(c) the preventive measures taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE):

(a) No, Sir.

(b) and (c) Do not arise.

Irrigation Projects in Karnataka

2201. SHRI A. VENKATESH NAIK : Will the PRIME MINISTER be pleased to state:

(a) the sources of water from which irrigation facilities are being provided in Karnataka;

(b) the break up of irrigation potential in the State;

(c) the total drought prone area in the State brought under the irrigation during the end of Eighth Five Year Plan; and

(d) the projections made for the Ninth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) Irrigation facilities are provided in Karnataka through major & medium surface irrigation projects and minor (ground water and surface water) irrigation schemes.

(b) The break up of Ultimate Irrigation Potential in the State of Karnataka through different sources of irrigation is as under :

Sl. No.	Source	Ultimate Irrigation potential (in million hectares)
1.	Major & Medium irrigation projects	2.50
2.	Minor irrigation schemes	
	(i) Surface Water	0.90
	(ii) Ground Water	1.20
	Total	4.60

(c) 14 major and 18 medium ongoing projects at the end of the Eighth Five Year Plan in Karnataka envisage creation of irrigation potential of 1.22 million hectares in drought prone areas besides covering other areas of the State.

(d) Ninth Plan targets have not been finalised by the Planning Commission.

[Translation]

Konar Irrigation Project

2202. SHRI RAVINDRA KUMAR PANDEY :
SHRI R.L.P. VERMA :

Will the PRIME MINISTER be pleased to state:

(a) the details of such irrigation projects in the country on which the work has been suspended due to lack of consent between various agencies of the Union Government and the State Governments;

(b) the percentage of construction work of Konar Canal Project completed in Bihar till date;

(c) the estimated cost and expenditure incurred thereon upto date;

(d) whether the construction work of this project has been suspended;

(e) if so, the details thereof, alongwith the reasons therefor;

(f) whether any irregularity and misappropriation of funds has come to notice of the Government;

(g) if so, the action taken by the Government against erring personnels; and

(h) the time by which the project is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) to (h) Irrigation projects are planned, formulated and implemented by the State Governments themselves out of their own resources.

The latest estimated cost of Konar Canal Project is Rs. 312.49 crores. The approximate expenditure incurred by the State Government upto March, 1997 is Rs. 89.48 crores.

The percentage completion of various components of the project as per Annual Plan 1996-97 documents of Government of Bihar is as under:—

Main Canal	—	97%
Distributories	—	64%
Structures	—	60%

Completion of the project will depend upon the priority attached to it by the State Government.